

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/_²⁹⁰_ /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 18th January, 2021.

Sub:- **Casual leave.**

Ref:- Email dated 16.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 18.01.2021.

Yours faithfully,



JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/291 /A, dated 18.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)